

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.01.2021


ORDER NO. 9 of 2021

Hon'ble President is pleased to partially modify the roster order no. 98 of 2020 for CESTAT, Chennai on 12.02.2021 and 19.02.2021 as follows:-

PERIOD	CORAM	WORK(S) ASSIGNED
On 12.02.2021 and 19.02.2021	Ms. Sulekha Beevi, Hon'ble Member (Judicial) and Mr. P. V. Subbarao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters including all pending SVLDR Scheme cases.

Note. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By Order


(Mukesh Gupta)
Assistant Registrar

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Asst. Registrar